

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.139-141 of 2020**

**IN THE MATTER OF:**

**Registrar of Companies, West Bengal**

**...Appellant**

**Versus**

**Kalyanpur Cements Ltd.  
Now known as Dalmia DSP Ltd.**

**...Respondent**

**For Appellant:                Shri Vijay Joshi, Senior Panel Counsel**

**For Respondent:            None**

**ORDER**

**24.01.2020**        Heard Counsel for Appellant. Issue Notice on delay as well as with regard to the merits of the Appeal. Requisite along with process fee, if not filed, be filed by 27.01.2020. If the Appellant provides the e-mail address of Respondent, let notice be also issued through e-mail.

List the Appeal 'for admission (after Notice)' on 28<sup>th</sup> February, 2020.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*/rs/md*